

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1584
TO BE ANSWERED ON 31/07/2026

PROGRESS OF PRADHAN MANTRI AWAS YOJANA-GRAMIN (PMAY-G)

1584 Smt. Seema Dwivedi:
Shri Aditya Prasad:
Smt. Maya Naroliya:
Shri Mithlesh Kumar:
Shri Ryaga Krishnaiah:
Shri Sadanand mhalu shet Tanavade:
Shri Ujjwal Deorao Nikam:
Shri Rajesh Parmanand Shukla:

Will the Minister of Rural Development be pleased to state:

- (a) the number of houses sanctioned and completed under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) for the year 2025-26 upto June 2026;
- (b) the State-wise/Union Territory-wise details of pending houses specifically for the State of Jharkhand and the reasons for the delay in construction;
- (c) the details of the financial assistance provided to beneficiaries under the scheme and the convergence achieved with other schemes such as those for toilets, electricity, and LPG; and
- (d) the targets and timelines set by Government for the completion of the remaining houses?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

(a): A total of 33.54 lakh houses have been sanctioned and 35.54 lakh houses (inclusive of sanctions issued in previous years) have been completed under PMAY-G for the year 2025-26 upto June 2026. In the State of Jharkhand, 1.48 lakh houses have been sanctioned and 0.68 lakh houses have been completed under PMAY-G during this period.

(b): As on date, a cumulative target of 4.18 crore houses have been allocated under the PMAY-G to the States and Union Territories (UTs) against which 3.92 crore houses have been sanctioned, 3.11 crore houses completed and 1.06 crore houses are remaining to be completed against allocated targets. State-wise/Union Territory-wise details of balance completion against targets, including State of Jharkhand are provided in **Annexure I**.

The State Governments/UT Administrations are the primary implementing authorities at the ground level. As reported by the States/UTs, the major reasons for delays in completion include cases of unwillingness of beneficiaries, permanent migration, disputed succession of

deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs, the delay in updation of credit confirmation from State IFMIS and at times General/Assembly/Panchayat elections and unavailability of building materials.

The Ministry regularly reviews the progress reported by the States/UTs and takes up such implementation issues with them for timely resolution.

(c): Under PMAY-G, the beneficiaries are provided financial assistance of ₹1.20 lakh in plain areas and ₹1.30 lakh in the North-Eastern Region States and 2 Hill States (Himachal Pradesh and Uttarakhand) and Union Territories of Jammu and Kashmir and Ladakh. In addition to the Unit Assistance provided under the scheme, financial assistance of ₹12,000 is extended for the construction of toilets through convergence with the Swachh Bharat Mission-Gramin (SBM-G). Further, there is a provision for providing prescribed person-days of unskilled wage employment within the approved scheme parameters, at prevailing wage rates to each PMAY-G beneficiary for the construction of their house through convergence with MGNREGS/ VB G-RAM G.

PMAY-G households are also provided with piped drinking water through convergence with the Jal Jeevan Mission (JJM) and Har Ghar Nal Se Jal (HGNSJ) of the Department of Drinking Water and Sanitation, Ministry of Jal Shakti, or other similar schemes. In addition, beneficiaries are supported with electricity connection through relevant schemes implemented by the Ministry of Power, State Governments, or UT Administrations, and are provided Liquefied Petroleum Gas (LPG) connections under the Pradhan Mantri Ujjwala Yojana (PMUY) of the Ministry of Petroleum and Natural Gas or other relevant schemes. Convergence under PMAY-G also includes the inclusion of women members of beneficiary households in Self-Help Groups (SHGs), thereby promoting their social and economic empowerment.

At the national level, as on date, a total of 3.10 crore houses have been provided with toilets, 2.45 crore houses with water connections, 3.08 crore houses with electricity connections, 2.91 crore houses with LPG connections, and 1.35 crore beneficiary households have been associated with Self-Help Groups (SHGs).

(d): The approved duration of phase-2 of PMAY-G for completing additional 2 crore houses is March 2029. In this regard to complete the pending 1.06 crore houses, number of steps have been taken by the Government to accelerate construction of houses in all States/UTs including Jharkhand, to achieve the targets under PMAY-G. These include timely allocation of targets and release of adequate funds to the States/UTs, Regular review of progress, Monitoring and supervision of the scheme on a Dashboard, Regular Workshops by the Ministry with the States/UTs, Rural Mason Training program, etc.

Annexure -I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1584 TO BE ANSWERED ON 31.7.2026 REGARDING PROGRESS OF PRADHAN MANTRI AWAS YOJANA-GRAMIN (PMAY-G)

State-wise/Union Territory-wise details of progress under PMAY-G and pending houses against targets since inception of the scheme:

#SNo	Name of the State/UT	Target allocated by Ministry	Houses sanctioned by States/UTs	Houses Completed	Balance completion against targets
1	Arunachal Pradesh	35,937	35,591	35,591	346
2	Assam	29,62,945	29,09,060	22,94,143	6,68,802
3	Bihar	50,12,752	49,09,826	41,94,392	8,18,360
4	Chhattisgarh	26,42,224	24,51,591	20,28,201	6,14,023
5	Goa	257	254	243	14
6	Gujarat	8,39,116	8,29,442	7,19,165	1,19,951
7	Haryana	1,06,460	76,472	41,269	65,191
8	Himachal Pradesh	1,08,389	1,03,082	69,358	39,031
9	Jammu And Kashmir	3,41,644	3,35,360	3,26,710	14,934
10	Jharkhand	20,12,107	19,37,948	16,41,493	3,70,614
11	Kerala	1,13,404	86,014	40,789	72,615
12	Madhya Pradesh	57,74,572	54,16,056	43,57,001	14,17,571
13	Maharashtra	43,80,522	41,39,196	20,32,712	23,47,810
14	Manipur	1,13,550	1,06,812	56,932	56,618
15	Meghalaya	1,88,034	1,84,295	1,59,753	28,281
16	Mizoram	29,967	29,959	25,441	4,526
17	Nagaland	48,830	48,727	38,140	10,690
18	Odisha	28,28,739	28,06,697	25,48,674	2,80,065
19	Punjab	1,13,911	1,04,723	55,563	58,348
20	Rajasthan	24,93,546	24,32,017	20,31,138	4,62,408
21	Sikkim	1,399	1,397	1,393	6
22	Tamil Nadu	9,57,825	7,34,017	6,72,338	2,85,487
23	Tripura	3,76,913	3,76,174	3,73,940	2,973
24	Uttar Pradesh	42,77,493	36,55,817	36,42,983	6,34,510
25	Uttarakhand	69,755	68,936	68,242	1,513
26	West Bengal	46,69,423	45,69,031	34,20,433	12,48,990
27	Andaman And Nicobar	3,424	2,591	1,512	1,912
28	Dadra And Nagar Haveli	11,364	10,282	6,875	4,489
29	Daman And Diu	158	158	54	104
30	Lakshadweep	45	45	45	-
31	Puducherry	-	-	-	-
32	Andhra Pradesh	3,21,326	2,46,929	87,741	2,33,585
33	Karnataka	9,44,140	5,69,765	1,72,585	7,71,555
34	Telangana	-	-	-	-
35	Ladakh	3,004	3,004	3,004	-
	Total (for all States/ UTs)	4,17,83,175	3,91,81,268	3,11,47,853	1,06,35,322

Note: PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. The State of Telangana did not implement the PMAY-G during previous phase of the scheme (FY 2016-2024).
